

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

IA 96/2024 CA 190/2024 In C.P.(CAA)/71(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **ICICI SECURITIES LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

IA No. 96/2024 –

1. Mr. Zal Andhyarujna, Senior Counsel a/w Ms. Anjali Shukumaran, Advocate i/b Jain Law Partners LLP appeared for the Applicant.
2. Mr. Janak Dwarkadas, Senior Counsel a/w Mr. Chetan Kapadia, Senior Counsel, Mr. Siddharth Ranade, Mr. Prakshal Jain, Mr. Mihir Dalawai, Mr. Pushkar Dea, Ms. Ananya Bajpai, Advocate i/b Tri legal appeared for the Petitioner and Respondent in IA no. 96/2024 and CA No. 190/2024.
3. Mr. Kausik Chatterjee, Advocate a/w Ms. Samridhi i/b KCLC LLP appeared for the Applicant in CA No. 190/2024.
4. Learned Counsel for the Applicant concluded his arguments. Respondent shall reply after submission of Applicant in IA 190/2024 on the next date of hearing.
5. List this matter on **18.07.2024** for further hearing at **12:30 p.m.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)